PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 18.08.2026

No. 1044A: The Hon'ble Court have been pleased to recall the stay earlier granted to Ms. Sushmita Kumari, J.M. 2nd Class, East Champaran at Motihari, in respect of her transfer from Vaishali at Hajipur, where she had earlier been allowed to continue for a period of six months, vide Notification No. 1009A dated 24.07.2026.

All other entries of Notification No. 1009A dated 24.07.2026 shall remain intact.

By order of the High Court

Sd/- Rupesh Deo
Registrar General

Memo No. 75770-75796 / Dated, Patna the 18.08.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, Infrastructure Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ the Principal District and Sessions Judge, East Champaran at Motihari/ Vaishali at Hajipur for information **(and communication to the officer concerned.**

The representations dated 21.07.2026 and 27.07.2026 of the abovementioned officer stand disposed off in terms of the above.)

(-) For P.D.Js. concerned only.

Registrar General